

## **DELHI STATE LEGAL SERVICES AUTHORITY**

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

### Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001 Ph.: 23384781, Fax: 23387267, Email: dslsa-phc@nic.in



**Most Urgent / Top Priority** 

1445 101457

Ref. No. 76/DSLSA/Estt/Account Officer (retd.)/ 15/

Date: 69 February, 2016

To

1. The Registrar General	2. The Principal Secretary
High Court of Delhi, New Delhi	Law, Justice & Legislative Affairs
	Govt. of NCT of Delhi
<ol><li>Ld. District &amp; Sessions Judge (HQ),</li></ol>	4. Ld. District & Sessions Judge (West
Tis Hazari Courts, Delhi	District)
	Tis Hazari Courts, Delhi
5. Ld. District & Sessions Judge (East	6. Ld. District & Sessions Judge (North -
District)	East District)
KKD Courts, Delhi	KKD Courts, Delhi
7. Ld. District & Sessions Judge	8. Ld. District & Sessions Judge (New
(Shahdara District)	Delh District)
KKD Courts, Delhi	Patiala House Courts, Delhi
9. Ld. District & Sessions Judge (North-	10. Ld. District & Sessions Judge (North
West District)	District)
Rohini Courts, Delhi	Rohini Courts, Delhi
Nomini courts, benin	
11. Ld. District & Sessions Judge (South	12. Ld. District & Sessions Judge (South –
District)	East District)
Saket Courts, Delhi	Saket Courts, Delhi
13. Ld. District & Sessions Judge (South –West District)	

# Sub.: <u>Appointment of Accounts Officers (post-retirement) for District Legal Services</u> Authorities, Delhi / New <u>Delhi</u>

Respected Sir,

May I bring to kind consideration that there is a requirement of Accounts Officers (post – retirement) in this Authority. Accordingly in pursuance to orders dated 5<sup>th</sup> February 2016 of Hon'ble Executive Chairman, DSLSA / Judge, High Court of Delhi on the subject captioned above may I request your goodself to kindly furnish / propose the names of Accounts Officers having

the qualification as per circular attached latest by 18.02.2016 for considering them for post of Accounts Officers (post –retirement) on contractual basis at District Legal Services Authorities Delhi / New Delhi.

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the same on the official website as well as to display the same on the Notice Board / any other conspicuous place of your good office.

With regards,

**Encl: As above** 

Yours faithfully

(Dharmesh Sharma) Member Secretary



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Ph.: 23384781, Fax: 23387267, Email: dslsa-phc@nic.in
www.dslsa.org 24x7 Toll free Helpline No.: 1516



Last date for submission of applications:

18<sup>th</sup> February 2016

#### **CIRCULAR**

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

#### **Terms & Conditions:**

- 1. The retired officials of High Court of Delhi, District Courts and Delhi Government may apply;
- 2. Upper age limit for remaining on the said post is 65 years;
- 3. The incumbent should have good experience in Accounts;
- 4. The selected candidate shall be paid a fixed remuneration of Rs. 25,000/- per month;
- 5. Accounts Officers (post retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
- 6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address <a href="mailto:estabwing-dslsa@nic.in">estabwing-dslsa@nic.in</a> on or before 18<sup>th</sup> February 2016:
- 7. This Authority reserves the right to withdraw the aforesaid proposal;

8. The applications received after the due date shall not be entertained.

Dharmesh Sharma)
Member Secretary

## Application (Proforma) for the post of Accounts Officer (post – retirement)

(to be filled in by the applicant only)

1.	Name:
2.	
۷.	Affix self
3.	Present Address: attested passport size
	photograph
4.	
	Permanent Address:
5.	Date of Birth (DD/MM/YYYY):
6.	Date of retirement from the Govt. Services:
7.	
	at the time of retirement.
8.	Disciplinary action / criminal case, if any during service, provide details:
9.	Nature of work dealt with:
10	
10.	Educational Qualification:
11.	Any other Special qualification / achievement:
וי	
LZ.	Present employment, if any:
	Date: (Signature of the analysman)
	(Signature of the applicant) Place:
	i woo.